

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 352 of 2017**

**Dated: 12<sup>th</sup> March, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:-**

**M/s Adani Green Energy (Tamil Nadu) Ltd. ...Appellant(s)  
Vs.  
Tamil Nadu Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Ms. Abiha Zaidi  
Ms. Aparajita Upadhyay

Counsel for the Respondent(s) : Mr. Sethuramalingam for R-1  
Mr. S. Vallinayagam for R-2 to 4

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **07-05-2019 at 02.30 p.m.**

**(S. D. Dubey)**  
**Technical Member**  
*Pr/pk*

**(Justice Manjula Chellur)**  
**Chairperson**